

FILED ON: 30.11.2023.
BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI

Original Application No 149 of 2022

Shankaran : Applicant
Vs.
State of Kerala & Others: Respondents

**ADDITIONAL AFFIDAVIT FILED BY THE APPLICANT IN THE ABOVE
CASE**



aash associates
Legal Consultants

Floor-1, Metro Palace,
Near Ernakulam Town Railway Station,
Kochi-18, Ph: 9497887794

ASHKAR K. KHADER
ASHIRA M. ASHROF &
TESSY JOSE
ADVOCATES FOR APPLICANT

BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT CHENNAI

Application No. 149 of 2022

Shankaran : Applicant

Vs.

State of Kerala & Others: Respondents

INDEX		
Sl. No.	Description	Pages
1	Additional Affidavit filed by the Applicant.	1-3
2	Annexure-A12(a) : True copy of the land tax receipt No. KL09040508138/2023 dated 15.09.2023 issued by Chalavara Village in favour of applicant along with its English translation.	4-5
3	Annexure- A12(b) : True copy of the land tax receipt No. KL09040508139/2023 dated 15.09.2023 issued by Chalavara Village in favour of applicant's daughters Sudha and Sindhu along with its English translation.	6-7
4	Annexure- A12(c) : True copy of the land tax receipt No. KL09040508140/2023 dated 15.09.2023 issued by Chalavara Village in favour of applicant's wife Karthyayani along with its English translation.	8-9
5	Annexure- A12(d) : True copy of the land tax receipt No. KL09040511406/2022dated 15.09.2023 issued by Chalavara Village in favour of applicant's wife Karthyayani along with its English translation.	10-11
6	Annexure-A12(e) : True copy of the land tax receipt No. KL09040508138/2023 dated 19.12.2022 issued by Chalavara Village in favour of applicant along with its English translation.	12-13

Dated this the 30th day of November 2023



K.K. Ashkar
Counsel for the Applicant

**BEFORE THE NATIONAL GREEN TRIBUNAL SITTING AT
CHENNAI**

Original Application No. 149 of 2022

Shankaran : Applicant
Vs.
State of Kerala & Others: Respondents

**ADDITIONAL AFFIDAVIT FILED BY THE APPLICANT IN
THE ABOVE CASE**

I, Shankaran, aged 71 years, S/o. Ayyappan, Residing at Athanikkal House, Chalavara P.O., Palakkad District, Kerala, Pin -679 505, do hereby solemnly affirm and state as follows:

1. I am the applicant in the above original application, and I am conversant with the facts of the above case.
2. This applicant is a farmer who depends on the agricultural yields from my paddy fields having an extent of about 2.5 acres comprised in Sy No.454/1, 437/4, 424/7 and 432/5 (124/6, 124/7 and 124/8) of Chalavara Village, in Ottappalam Taluk, Palakkad District, in the State of Kerala.
3. The above application is filed under section 15(1)(b) of NGT Act, 2010 seeking direction to restore my agricultural land, which has been devastated by the deposit of waste from the quarry and crusher of respondents 8 and 9 to its original position fit for paddy cultivation.
4. The cause of action for the above application arose by the end of the year 2018 when my paddy land became unfit for paddy cultivation by the cumulative deposit of quarry waste, overburden soil and crusher wash out from respondents 8 and 9 and on 12.11.2019, the applicant complained before the 3rd respondent Village panchayat vide Annx- A8 complaint.



5. As a farmer engaged in paddy cultivation, my grievance is ensuring paddy cultivation in my fields by removing the quarry waste and overburden soil deposited therein at the cost of respondents 8 and 9 and direction against the Geologist and Pollution control Board to ensure that no seepage of sand or soil from the quarry premises of respondents 8 and 9 occur in future.

6. In para 3 of the response filed by the 9th Respondent in reply to the Report of the 2nd respondent District Collector dated 08.05.2023, the 9th respondent has alleged that this applicant is not having such an extent of land as claimed in the application as per the report of the District Collector. Therefore, I am producing herewith latest receipts of land tax remitted by me and on behalf of my family members. True copy of the land tax receipts bearing Nos. KL09040508138/2023, KL09040508139/2023, KL09040508140/2023, KL09040508143/2023 and KL09040511406/2022 issued by Chalavara village is produced herewith and marked for reference as **Annexure-A12 series**.

7. The report submitted by the Pollution Control Board does not address the main relief of restoration of agricultural land as canvassed by this applicant in the above application. As far as removal of overburden soil and concrete embankment and other protection works constructed in compliance with the direction of the Board by the respondent quarries to arrest seepage of soil and waste from quarry premises, the Pollution Control Board and Geologist may be directed to ensure that no soil or waste from the quarry premises of respondents 8 and 9 escape to surrounding land and water channels.



In the above circumstances, it is most humbly prayed that this Honourable Tribunal may be pleased to accept the additional documents produced along with this affidavit on the file of the above case as Annexure-A12 series and allow the above original application by directing the Respondents 8 and 9 to restore the agricultural land of the applicant by making the land fit for paddy cultivation and it is also prayed that the Pollution Control Board, the District Collector and the Geologist may be directed to ensure proper maintenance of protection works made by respondents 8 and 9 as reported by them.

All the facts stated above are true.

Dated this the 30th day of November 2023

Deponent: Shankaran 

Solemnly affirmed and signed by the deponent who is personally known to me on this the 30th day of November 2023 at my office at Ernakulam.


K.K. Ashkar
Advocate

Annexure-A12(a)



**കേരള സർക്കാർ
ലാൻഡ് റവന്യൂ വകുപ്പ്
രസീത്**

ജില്ല : പാലക്കാട്
താലൂക്ക് : ഒറ്റപ്പാലം

KL09040508138/2023
വില്ലേജ് : ചളവറ

തങ്ങളപ്പേർ നമ്പർ 244 അനുസരിച്ച് കരം ഒടുക്കിയതിന് രസീത്

ഇനം	ഉപ ഇനം	തുക	കാലയളവ്	വിശദാംശങ്ങൾ
1) അടിസ്ഥാന ഭൂനികുതി	തൻവർഷം	₹272	2023-2024	ബ്ലോക്ക്:46, തങ്ങളപ്പേർ നം :244 1) അയ്യപ്പൻ മകൻ ശങ്കരൻ, , അത്താണിക്കൽ വീട്, വെമ്പലത്തുപാടം, കയിലിയാട് പി ഒ രിസർവ്വെ നം, വിസ്തീർണ്ണം, അം 1)427/10, 2 ആർ ,55 സ്ക്വ.മീ., നിലം 2)432/5, 30 ആർ ,60 സ്ക്വ.മീ., നിലം ആകെ വിസ്തീർണ്ണം:33 ആർ ,15 സ്ക്വ.മീ.
2) കർഷകത്തൊഴിലാളി ക്ഷേമനിധി	തൻവർഷം	₹17	2023-2024	
		ആകെ തുക	₹289	

മേൽ വിവരിച്ച പ്രകാരം ₹289(ഇരുനൂറ്റി എൺപത്തിയൊമ്പത് രൂപ) 2023 സെപ്റ്റംബർ മാസം 15 തീയതിയായ ഇന്നെ ദിവസം സ്വീകരിച്ച് വില്ലേജ് കണക്കിൽ മുതൽ വച്ചിരിക്കുന്നു.

ഒടുക്കുന്നയാൾ : അയ്യപ്പൻ മകൻ ശങ്കരൻ, അത്താണിക്കൽ വീട്

സ്ഥലം: ചളവറ
തീയതി: 15/09/2023



ANOOP SINGH R V
സ്പെഷ്യൽ വില്ലേജ് ഓഫീസർ/
വില്ലേജ് അസിസ്റ്റന്റ്

ഈ രസീത് റവന്യൂ വകുപ്പിന്റെ ഇ-പേജ് വെബ്സൈറ്റ് സാമ്പിൾ രേഖകൾ ഉപയോഗിച്ച് സാക്ഷ്യം വഹിക്കുന്നതിനായി വില്ലേജ് ഓഫീസറുടെ ചേപ്പ് ഓഫീസ് സീലം ആവശ്യമില്ല. രസീതിന്റെ ആധികാരികത റവന്യൂ വകുപ്പിന്റെ www.revenue.kerala.gov.in എന്ന വെബ്സൈറ്റിൽ പരിശോധിക്കാവുന്നതാണ്.
QR കോഡ് സ്കാൻ ചെയ്ത് രസീതിന്റെ ആധികാരികത ഉറപ്പ് വരുത്താവുന്നതാണ്.

This is the true copy of the original document marked as Annx-A12(a) in the accompanying affidavit. 
Applicant

Annexure-A12(a)-(ii)

Emblem
Govt. of Kerala
Land Revenue Department
Receipt

District: Palakkad
 Taluk: Ottappalam

KL09040508138/2023
 Village: Chalavara

RECEIPT FOR THE REMITTANCE OF TAX AS PER TANDAPER NO.244

Item	Sub-Item	Amount	Period	Details
Land tax	Current Year	₹272	2024	46, Tandaper No.244 Sankaran, S/o. Ayyappan, Athanikkal House, Chalavaram, Ottappalam P.O. Survey No. Area, Nature 1/10, 2 Are 55 M ² , Paddy 1/5, 30 Are 60 M ² , Paddy Extent: 33 Are 15 M ² .
Training labours welfare	Current year	₹17	2024	
Total amount		₹289		

Received ₹289 (Rupees Two hundred and eighty-nine only) as aforesaid and credited in the village accounts on this the 15th day of September 2023.

Name of remitter: Sankaran, S/o. Ayyappan, Athanikkal House

Place: Chalavara

Date: 15/09/2023.

QR Code

Anoop Singh RV

Special Village Officer/ Village Assistant

This receipt does not require seal or sign of the village officer, since it is generated through the online payment platform of revenue department. The authenticity of the receipt can be verified from the portal www.revenue.kerala.gov.in maintained by revenue department.

The authenticity of receipt also can be verified by scanning the QR Code.

This is the true English translation of the original document marked as Annx-A12(a) in the accompanying affidavit.


Applicant



കേരള സർക്കാർ
ലാൻഡ് റവന്യൂ വകുപ്പ്
രസീത്

ജില്ല : പാലക്കാട്
താലൂക്ക് : ഒറ്റപ്പാലം

KL09040508139/2023
വില്ലേജ് : ചളവറ

തണ്ടപ്പേർ നമ്പർ 8028 അനുസരിച്ച് കരം ഒടുക്കിയതിന് രസീത്

ഇനം	ഉപ ഇനം	തുക	കാലയളവ്	വിശദാംശങ്ങൾ
1) അടിസ്ഥാന ഭൂനികുതി	അൻവർഷം	₹240	2023-2024	ബ്ലോക്ക്: 46, തണ്ടപ്പേർ നം: 8028 1) Sudha, D/o Sankaran, Athanikkal, Kayiliyad, , 2) Sindhu, D/o Sankaran, Athanikkal, Kayiliyad, , റിസർവ്വെ നം, വിന്യീർണ്ണം, തരം 1) 424/6, 29 ആർ, 80 സ്ക്വ.മീ., നിലം ആകെ വിന്യീർണ്ണം: 29 ആർ, 80 സ്ക്വ.മീ.
2) കർഷകത്തൊഴിലാളി ക്ഷേമനിധി	അൻവർഷം	₹15	2023-2024	
		ആകെ തുക	₹255	

മേൽ വിവരിച്ച പ്രകാരം ₹255 (ഇരുനൂറ്റി അൻപത്തിയഞ്ച് രൂപ) 2023 സെപ്റ്റംബർ മാസം 15 തീയതിയായ ഇന്നെ ദിവസം സ്വീകരിച്ച് വില്ലേജ് കണക്കിൽ മുതൽ വച്ചിരിക്കുന്നു.

ഒടുക്കുന്നയാൾ : Sudha, Athanikkal മുതൽ പേർ

സ്ഥലം: ചളവറ
തീയതി: 15/09/2023



ANOOP SINGH R V

സ്പെഷ്യൽ വില്ലേജ് ഓഫീസർ/
വില്ലേജ് അസിസ്റ്റന്റ്

ഈ രസീത് റവന്യൂ വകുപ്പിന്റെ ഇ-പേഴ്സണൽ സംവിധാനം ഉപയോഗിച്ച് തയ്യാറാക്കിയതാണെന്നതിനാൽ വില്ലേജ് ഓഫീസറുടെ ഒപ്പോ ഓഫീസ് സീലോ ആവശ്യമില്ല. രസീതിന്റെ ആധികാരികത റവന്യൂ വകുപ്പിന്റെ www.revenue.kerala.gov.in എന്ന പേജ്സൈറ്റിൽ പരിശോധിക്കാവുന്നതാണ്.

QR കോഡ് സ്കാൻ ചെയ്ത് രസീതിന്റെ ആധികാരികത ഉറപ്പ് വരുത്താവുന്നതാണ്.

This is the true copy of the original document marked as Annx-A12(b) in the accompanying affidavit.

Applicant

Annexure-A12(b)-(ii)

Emblem
Govt. of Kerala
Land Revenue Department
Receipt

District: Palakkad
Taluk: Ottappalam

KL09040508139/2023
Village: Chalavara

RECEIPT FOR THE REMITTANCE OF TAX AS PER TANDAPER NO.8028

Item	Sub-Item	Amount	Period	Details
1)Basic land tax	Current Year	₹240	2023-2024	Block 46, Tandaper No.8028 1) Sudha, D/o. Sankaran, Athanikkal, Kayiliyad, 2) Sindhu, D/o. Sankaran, Athanikkal, Kayiliyad, Re-survey No., Area, Nature 1) 424/6, 29 Are 80M ² , Paddy Total extent: 29 Are 80M ² .
2) Farming labours welfare fund	Current year	₹15	2023-2024	
Total amount		₹55		

Received ₹255 (Rupees Two hundred and fifty-five only) as aforesaid and credited in the village accounts on this the 15th day of September 2023.

Name of remitter: Sudha, Athanikkal and another

Place: Chalavara

Date: 15/09/2023.

QR Code

Anoop Singh RV
Special Village
Officer/ Village
Assistant

This receipt does not require seal or sign of the village officer, since it is generated through epayment platform of revenue department. The authenticity of the receipt can be verified from the portal www.revenue.kerala.gov.in maintained by revenue department.

The authenticity of receipt also can be verified by scanning the QR Code.

This is the true English translation of the original document marked as Annx-A12(b) in the accompanying affidavit.


Applicant



കേരള സർക്കാർ
ലാൻഡ് റവന്യൂ വകുപ്പ്
രസീത്

ജില്ല : പാലക്കാട്
താലൂക്ക് : ഒറ്റപ്പാലം

KL09040508140/2023
വില്ലേജ് : ചളവന

തണ്ടപ്പേർ നമ്പർ 8036 അനുസരിച്ച് കരം ഒടുക്കിയതിന് രസീത്

ഇനം	ഉപ ഇനം	തുക	കാലയളവ്	വിശദാംശങ്ങൾ
1) അടിസ്ഥാന ഭൂനികുതി	തൻവർഷം കുടിശ്ശിക നികുതി പലിശ	₹160 ₹260 ₹36	2023-2024	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം:8036 1) Karthyayani, W/o Sankaran , Athanikkal, Kayiliyad, , നിസർവ്വേ നം, വിസ്തീർണ്ണം, തരം 1)424/8, 20 ആർ. നിലം ആകെ വിസ്തീർണ്ണം:20 ആർ റിമാർക്സ്:0k
2) ടി ആർ ഫി	തൻവർഷം	₹200	2023-2024	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം:8036 1) Karthyayani, W/o Sankaran , Athanikkal, Kayiliyad, , നിസർവ്വേ നം 1)424/8 റിമാർക്സ്:0k
		ആകെ തുക	₹656	

മേൽ വിവരിച്ച പ്രകാരം ₹656 (അറുനൂറ്റി അൻപത്തിയാറ് രൂപ) 2023 സെപ്റ്റംബർ മാസം 15 തീയതിയായ ഇന്നേ ദിവസം സ്വീകരിച്ച് വില്ലേജ് കണക്കിൽ മുതൽ വച്ചിരിക്കുന്നു.

ഒടുക്കുന്നയാൾ : Karthyayani, Athanikkal

സമയം: ചളവന
തീയതി: 15/09/2023



Mohandas P K
വില്ലേജ് ഓഫീസർ

ഈ രസീത് റവന്യൂ വകുപ്പിന്റെ ഇ-പോർട്ടലിൽ സാമ്പിൾമാർ മുഖേന തയ്യാറാക്കി ലഭ്യമാക്കുന്നതിനാൽ വില്ലേജ് ഓഫീസറുടെ ഒപ്പോ ഓഫീസ് സീലോ ആവശ്യമില്ല. രസീതിന്റെ ആധികാരികത റവന്യൂ വകുപ്പിന്റെ www.revenue.kerala.gov.in എന്ന പേജ്സൈറ്റിൽ പരിശോധിക്കാവുന്നതാണ്.
QR കോഡ് സ്കാൻ ചെയ്ത് രസീതിന്റെ ആധികാരികത ഉറപ്പു വരുത്താവുന്നതാണ്.

This is the true copy of the original document marked as Annx-A12(c) in the accompanying affidavit.
Applicant

Annexure-A12(c)-(ii)

Emblem
Govt. of Kerala
Land Revenue Department
Receipt

District: Palakkad
Taluk: Ottappalam

KL09040508140/2023
Village: Chalavara

RECEIPT FOR THE REMITTANCE OF TAX AS PER TANDAPER NO.8036

Item	Sub-Item	Amount	Period	Details
1)Basic land tax	Current Year Arrear Penal interest	₹160 ₹260 ₹36	2023-2024	Block 46, Tandaper No.8028 1) Karthyayani, W/o. Sankaran, Athanikkal, Kayiliyad, Re-survey No., Area, Nature 1) 424/8, 20 Are, Paddy Total extent: 20 Are.
2) T R Fee	Current year	₹200	2023-2024	Block 46, Tandaper No.8028 1) Karthyayani, W/o. Sankaran, Athanikkal, Kayiliyad, Re-survey No. 1) 424/8 Remarks : OK
Total amount		₹656		

Received ₹656 (Rupees Six hundred and fifty-six only) as aforesaid and credited in the village accounts on this the 15th day of September 2023.

Name of remitter: Karthyayani, Athanikkal

Place: Chalavara

Date: 15/09/2023.

QR Code

Mohandas P.K
Village Officer

This receipt does not require seal or sign of the village officer, since it is generated through epayment platform of revenue department. The authenticity of the receipt can be verified from the portal www.revenue.kerala.gov.in maintained by revenue department.

The authenticity of receipt also can be verified by scanning the QR Code.

This is the true English translation of the original document marked as Annx-A12(c) in the accompanying affidavit.



Applicant

Annexure-A12(d)



**കേരള സർക്കാർ
ലാൻഡ് റവന്യൂ വകുപ്പ്
രസീത്**

ജില്ല :പാലക്കാട്
താലൂക്ക് :ഒറ്റപ്പാലം

KL09040508143/2023
വില്ലേജ് : ചളവറ

തണ്ടപ്പേർ നമ്പർ 12917 അനുസരിച്ച് കരം ഒടുക്കിയതിന് രസീത്

ഇനം	ഉപ ഇനം	തുക	കാലയളവ്	വീശദാശങ്ങൾ
1)അടിസ്ഥാന ഭൂനികുതി	തൻവർഷം	₹20	2023-2024	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം :12917 1)കാർത്യായനി, ശങ്കരൻ ഭാര്യ , അത്താണിക്കൽ വീട്, കയിലിയാട്, , റിസർവ്വെ നം, വിസ്തീർണ്ണം, തരം 1)427/10-1, 3 ആർ .50 സൂചി, നിലം ആകെ വിസ്തീർണ്ണം:3 ആർ .50 സൂചി. റിമാർക്സ്:ok
		ആകെ തുക	₹20	

ശേൽ വിവരിച്ച പ്രകാരം ₹20(ഇരപത് രൂപ) 2023 സെപ്റ്റംബർ മാസം 15 തീയതിയായ ഇന്നെ ദിവസം സ്വീകരിച്ച് വില്ലേജ് കണക്കിൽ മുതൽ വച്ചിരിക്കുന്നു.

ഒടുക്കുന്നയാൾ : കാർത്യായനി, അത്താണിക്കൽ വീട്

സ്ഥലം:ചളവറ
തീയതി:15/09/2023



Mohandas P K
വില്ലേജ് ഓഫീസർ

ഈ രസീത് റവന്യൂ വകുപ്പിന്റെ ഇരപത്ഭരൻ്റ് സംവിധാനം മുഖേന തയ്യാറാക്കി ലഭ്യമാക്കുന്നതിനാൽ വില്ലേജ് ഓഫീസറുടെ ഒപ്പോ ഓഫീസ് സീലോ ആവശ്യമില്ല. രസീതിന്റെ ആധികാരികത റവന്യൂ വകുപ്പിന്റെ www.revenue.kerala.gov.in എന്ന പേജ്സൈറ്റ് പരിശോധിക്കാവുന്നതാണ്.

QR കോഡ് സ്കാൻ ചെയ്ത് രസീതിന്റെ ആധികാരികത ഉറപ്പ് വരുത്താവുന്നതാണ്.

This is the true copy of the original document marked as Annx-A12(d) in the accompanying affidavit.

Applicant

Annexure-A12(d)-(ii)

Emblem
Govt. of Kerala
Land Revenue Department
Receipt

District: Palakkad
Taluk: Ottappalam

KL09040508143/2023
Village: Chalavara

RECEIPT FOR THE REMITTANCE OF TAX AS PER TANDAPER NO.12917

Item	Sub-Item	Amount	Period	Details
1)Basic land tax	Current Year	₹20	2023-2024	Block 46, Tandaper No.12917 1) Karthyayani, W/o. Sankaran, Athanikkal, Kayiliyad, Re-survey No., Area, Nature 1) 427/10-1, 3 Are 50 M ² , Paddy Total extent: 3 Are 50 M ² Remarks: Ok
Total amount		₹20		

Received ₹20 (Rupees twenty only) as aforesaid and credited in the village accounts on this the 15th day of September 2023.

Name of remitter: Karthyayani, Athanikkal

Place: Chalavara

Date: 15/09/2023.

QR Code

Mohandas P.K
Village Officer

This receipt does not require seal or sign of the village officer, since it is generated through epayment platform of revenue department. The authenticity of the receipt can be verified from the portal www.revenue.kerala.gov.in maintained by revenue department.

The authenticity of receipt also can be verified by scanning the QR Code.

This is the true English translation of the original document marked as Annx-A12(d) in the accompanying affidavit.


Applicant



കേരള സർക്കാർ
ലാൻഡ് റവന്യൂ വകുപ്പ്
രസീത്

പ്രകാശനം
സ്ഥാപനം

KL09040511406/2022
വില്ലേജ് : ചളവന

തണ്ടപ്പേർ നമ്പർ 1381/T1, 2055/T1, 183/T1 അനുസരിച്ച് കരം ശേഖരിച്ചതിന് രസീത്

ഉപതരസ്സ്	ഉപ ഇനം	തുക	കാലയളവ്	വിവരങ്ങൾ
പ്രാഥമിക ഭൂമി	തറവർഷം	₹456	2022-2023	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം :1381/T1 ശങ്കരൻ S/o അയ്യപ്പൻ, അത്താണിക്കൽ കയിലിയാട് റിസർവ്വേഷൻ, വിസ്തീർണ്ണം 1)454/1.56 ആർ,91 സ്ക്വ.മീ. ആകെ വിസ്തീർണ്ണം:56 ആർ,91 സ്ക്വ.മീ.
പ്രാഥമിക ഭൂമി	തറവർഷം	₹57	2022-2023	
പ്രാഥമിക ഭൂമി	തറവർഷം	₹88	2022-2023	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം :2055/T1 ശങ്കരൻ S/o അയ്യപ്പൻ, അത്താണിക്കൽ കയിലിയാട് റിസർവ്വേഷൻ, വിസ്തീർണ്ണം 1)437/4.10 ആർ,52 സ്ക്വ.മീ. ആകെ വിസ്തീർണ്ണം:10 ആർ,52 സ്ക്വ.മീ.
പ്രാഥമിക ഭൂമി	തറവർഷം	₹72	2022-2023	ബ്ലോക്ക്:46, തണ്ടപ്പേർ നം :183/T1 ശങ്കരൻ S/o അയ്യപ്പൻ, അത്താണിക്കൽ കയിലിയാട് റിസർവ്വേഷൻ, വിസ്തീർണ്ണം 1)424/7.8 ആർ,24 സ്ക്വ.മീ. ആകെ വിസ്തീർണ്ണം:8 ആർ,24 സ്ക്വ.മീ.
		ആകെ തുക	₹673	

കരം വിവരിച്ച പ്രകാരം ₹673(അറുനൂറ്റി എഴുപത്തിമൂന്ന് രൂപ) 2022 ഡിസംബർ മാസം 19 തിയതിയോടെ ഇന്നേ ദിവസം സ്വീകരിച്ച് വില്ലേജ് കണക്കിൽ മുതൽ വച്ചിരിക്കുന്നു.

പ്രാബന്ധകൻ : ശങ്കരൻ S/o അയ്യപ്പൻ, അത്താണിക്കൽ കയിലിയാട്

This is the true copy of the original document marked as Annx-A12(e) in the accompanying affidavit.

Applicant

Annexure-A12(d)-(ii)

Emblem
Govt. of Kerala
Land Revenue Department
Receipt

District: Palakkad
Taluk: Ottappalam

KL09040511406/2022
Village: Chalavara

**RECEIPT FOR THE REMITTANCE OF TAX AS PER TANDAPER Nos.1381/T1,
2055/T1, 183/T1**

Item	Sub-Item	Amount	Period	Details
1) Basic land tax	Current Year	₹456	2022-2023	Block 46, Tandaper No. 1381/T1 1) Sankaran, S/o. Ayyappan, Athanikkal, kayiliyad Re-survey No. Area 1) 454/1, 56 Are 91 M ² . Total extent: 56 Are 91 M ² .
2) Farming labours welfare fund	Current year	₹57	2022-2023	
3) Basic land tax	Current year	₹88	2022-2023	Block 46, Tandaper No. 2055/T1 Sankaran, S/o. Ayyappan, Athanikkal, kayiliyad Re-survey No. Area 1) 437/4, 10 Are 52 M ² . Total extent: 10 Are 52 M ² .
4) Basic land tax	Current year	₹72	2022-2023	Block 46, Tandaper No. 183/T1 Sankaran, S/o. Ayyappan, Athanikkal, kayiliyad Re-survey No. Area 1) 424/7, 8 Are 24 M ² . Total extent: 8 Are 24 M ² .
Total amount		₹673		

Received ₹673 (Rupees Six hundred and seventy-three only) as aforesaid and credited in the village accounts on this the 19th day of December 2022.

Name of remitter: Sankaran, S/o. Ayyappan, Athanikkal, Kayiliyad

This is the true English translation of the original document marked as Annx-A12(e) in the accompanying affidavit.



Applicant